

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 26/11/2025

(2024) 07 TP CK 0030

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 491 Of 2024

Bikash Majumder & Ors.

APPELLANT

۷s

State Of Tripura, Represented By Its Principal Secretary, School Education Department,

Government Of Tripura, P.O

RESPONDENT

-Secretariat, P.S New Capital Complex, District -West Tripura,

Pin - 799010. & Ors.

Date of Decision: July 25, 2024

Hon'ble Judges: Aparesh Kumar Singh, CJ

Bench: Single Bench

Advocate: Arijit Bhaumik, S. Dey, Kohinoor N. Bhattacharya, K. Reang

Final Decision: Disposed Of

Judgement